

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 17th JANUARY, 2017

No. 06/ A : The following Officers of the Cadre of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge:-

Sl. No	Name of the Officers with designation and present place of posting
1	2
1.	Mr. Raj Nandan Rai, District & Additional Sessions Judge, Chatra
2.	Mr. Birendra Pratap, District & Additional Sessions Judge, Dumka
3.	Mr. Chandrika Ram, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat)

By order of the Court

Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. 228 /Apptt. Dated Ranchi, the 17TH January, 2017.

File No. XIX(4)/Pro/ Apptt


Copy forwarded to the Central Project Co-ordinator , e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. 229 /Apptt. Dated Ranchi, the 17TH January, 2017

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration)I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges of the State of Jharkhand and the Officer concerned for information and needful.


Registrar General